

Sinnar Thermal Power Limited - Under CIRP  
 List of Creditors under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 Date of Commencement of CIRP- 19th September, 2022,  
 Claims updated till 12.09.2024

ANNEXURE- 8 -List of Operational creditors (other than Employees, Workmen and Government Dues ) as on 12.09.2024

Sl No.	Name of creditor	Amount claimed	Amount of claim admitted	Nature of claim	Details of claim Admitted				Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
					Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
1	Namdev Ramnath Sanap	3,00,000.00	-	Supplier of services/Goods	NIL	NIL	No	0		3,00,000.00	-		
2	Premier Plant Services & Engineers Private Limited	2,40,91,955.25		Supplier of services/Goods	NIL	NIL	No	0		2,40,91,955.25	-		
3	S M P Labour Suppliers	11,26,430.00	50,768.56	Supplier of services/Goods	NIL	NIL	No	0		10,75,661.44	-		
4	B P Sangle Constructions Pvt Ltd	6,30,28,998.00		Supplier of services/Goods	NIL	NIL	No	0		6,30,28,998.00	-		
5	Geekay Security Services Pvt Ltd	73,29,878.00	10,59,885.00	Supplier of services/Goods	NIL	NIL	No	0		62,69,993.00	-	Reduced Claim submitted in requisite Form B for the period upto Jan 2024 on 02.03.2024 (earlier Claim Amount was Rs.1,01,88,293.00)	
6	N K Engineers	59,27,278.00		Supplier of services/Goods	NIL	NIL	No	0		59,27,278.00	-		
7	Royal Facility Management	1,16,11,192.00	60,73,533.19	Supplier of services/Goods	NIL	NIL	No	0		55,37,658.81	-		
8	Checkmate Industrial Service Private Limited	79,31,135.00	39,63,828.16	Supplier of services/Goods	NIL	NIL	No	0		39,67,306.84	-		
9	Om Shiv Electricals And Engg-Services	25,93,542.00		Supplier of services/Goods	NIL	NIL	No	0		25,93,542.00	-		
10	New Siddhivinayak Electricals	1,71,180.00		Supplier of services/Goods	NIL	NIL	No	0		1,71,180.00	-		
11	M/S Saittech Engineers	30,24,393.12		Supplier of services/Goods	NIL	NIL	No	0		30,24,393.12	-		
12	Reliable Constructions	16,78,449.00		Supplier of services/Goods	NIL	NIL	No	0		16,78,449.00	-		
13	Rotodyne Engineering Services Pvt Ltd	69,64,708.00		Supplier of services/Goods	NIL	NIL	No	0		69,64,708.00	-		
14	Sinnar Tyres	22,800.00	-	Supplier of services/Goods	NIL	NIL	No	0		22,800.00	-	Amount since paid (during 19.09.2022 to 19.01.2024)	

15	Paharpur Cooling Towers Limited	23,96,21,643.00	23,10,04,989.35	Supplier of services/Goods	NIL	NIL	No	0			86,16,653.65	-	Admitted as per Form B submitted read with Arbitration Award
16	BSNL	1,29,599.00	95,468.00	Supplier of services/Goods	NIL	NIL	No	0			34,131.00	-	Admitted on 11.03.2024 after receiving claim in Form B and its verification
17	Panchak Coal Depo Land Owners	1,91,28,308.00	74,22,919.00	Supplier of services/Goods	NIL	NIL	No	0			1,17,05,389.00	-	Amount pertaining to FY 2020-2021
18	Rubby Construction	5,37,95,266.00		Supplier of services/Goods	NIL	NIL	No	0			5,37,95,266.00	-	
19	Superannuated Railwaymen's Rail Opreation and Maintenance Co-Operative Society	44,61,758.00	44,61,758.00	Supplier of services/Goods	NIL	NIL	No	0			-	-	Admitted as per Form B submitted read with Arbitration Award
20	Polysteel India Pvt Ltd	52,49,523.00		Supplier of services/Goods	NIL	NIL	No	0			52,49,523.00	-	
21	M/s Sara Infrastructures ( Prop. Sudeep Rajendra Chhajed)	10,91,493.08		Supplier of services/Goods	NIL	NIL	No	0			10,91,493.08	-	
22	M/s Thaumasa Infrastructure Limited	6,67,11,546.00	6,67,11,546.00	Supplier of services/Goods	NIL	NIL	No	0			-	-	
23	M/s RattanIndia Power Limited	5,15,03,158.00	5,15,03,158.00	Supplier of services/Goods	NIL	NIL	Yes	0			-	-	Related Party of Corporate Debtor
24	Shapoorji Pallonji and Company Private Limited	79,12,87,010.00	68,41,14,955.00	Supplier of services/Goods	NIL	NIL	No	0			10,71,72,055.00	-	Admitted as per Form B submitted read with Arbitration Award
25	Gammon Engineers and Contractors Private Limited	21,00,43,792.00	1.00								21,00,43,791.00	-	Matter of parties claim is pending adjudication / any arbitral award, hence claim in FORM B is being recognized and admitted provisionally at a notional value of Re. 1/- . The same shall be duly revised under Regulation 14 of the IBB(Resolution Process for Corporate Persons) Regulations, 2016 as soon as may be practicable when the IRP comes across additional information warranting such revision including information of any award by the arbitral tribunal and / or any direction by a court of law.
26	Bharat Heavy Electricals Limited	27,49,08,32,362.00	1.00	Suppliers of Services/Goods							27,49,08,32,361.00	-	Matter of parties claim is pending adjudication / any arbitral award, hence claim in FORM B is being recognized and admitted provisionally at a notional value of Re. 1/- . The same shall be duly revised under Regulation 14 of the IBB(Resolution Process for Corporate Persons) Regulations, 2016 as soon as may be practicable when the IRP comes across additional information warranting such revision including information of any award by the arbitral tribunal and / or any direction by a court of law.
27	Custom Office, Nasik	6,34,87,00,000.00	-	Government Claim							6,34,87,00,000.00	-	SEZ status of project is still remaining. There is no requirement to return the benefits which was availed during the construction of plant. Hence, not admitted the claim
28	TUV India private Limited	35,282.00									35,282.00	-	The claim was received for the expenses pertaining to period after initiation of CIRP . Hence, not admitted the claim
<b>TOTAL</b>		<b>35,41,83,92,678.45</b>	<b>1,05,64,62,810.26</b>								<b>34,36,18,94,586.19</b>	-	